

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:3798

ANSWERED ON:23.08.2004

EMPLOYMENT GENERATED IN ORGANISED PRIVATE SECTOR

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Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the total employment generated in the Central, State and Local Bodies, Central and State Public Sector Undertakings and in the organised private sector in the country during each of the last three years and current year so far;
- (b) the criteria adopted for declaring private sector as Organised Private Sector; and
- (c) the number of units registered as Organised Private Sector, State-wise?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI SIS RAM OLA)

- (a) As per the Employment Market Information Programme of Directorate General of Employment and Training, employment in the Central Government, State Government, Local bodies, Quasi Government (Central), Quasi Government (State) and organised private sector in the country as on 31st March, 1999,2000, 2001 and 2002 (latest available) is given in the Annexure-I.
- (b) Organised private sector includes all non-agricultural establishments in the private sector employing 10 or more persons.
- c) State-wise details of the number of establishments in the organised private sector are given in the Annexure-II.